

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.210/00773/2016

Date of Decision: 16th October, 2019

CORAM: R.VIJAYKUMAR, MEMBER (A)
R.N. SINGH, MEMBER (J)

Rahul Krishnan Kutty Aged about 29 years,
 606, C-2 Panvelikar Campus, Behind Bethel Church,
 Khojgaon Ambarnath (West), Thane 421 501. - *Applicant*
(By Advocate Shri P.J.Prasadrao)

VERSUS

1. The Union of India, Through the Secretary,
 Ministry of Defence Production, South Block, New Delhi 110011.
2. The Chairman, Ordnance Factory Board, Ayudh Bhavan,
 10-A, Saheed Kudiram Bose Road, Kolkata 700 001.
3. General Manager, Ordnance Factory Machine Tool
 Prototype Factory Ambarnath 421 502.
4. The Director General, All India Counsel for Technical
 Education 7th Floor Chandra Lok Building, Janpath,
 New Delhi 110 001.
5. The Registrar, J.R.N. Rajasthan Vidyapeeth (Deemed) University
 Pratap Nagar, Udaipur 313 001, Rajasthan. - *Respondents*
(By Advocate Shri R.R.Shetty for R-1 to R-4)

ORDER (Oral)

Per : R.N.Singh, Member (J)

After arguing for sometime, the learned counsel for the applicant seeks permission to withdraw the present OA. Permission is granted.

2. In view of the above, the OA stands dismissed as withdrawn.

(R.N. Singh)
Member (Judicial)

(R.Vijaykumar)
Member (Administrative)

*kmg**